

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.39332 of 2025**

Arising Out of PS. Case No.-156 Year-2025 Thana- PAHARPUR District- East Champaran

Madhav @ Madho Kumar

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr.Khushi Awadh, Advocate

For the Opposite Party/s : Mr.Pradeep Narain Kumar, APP

**CORAM: HONOURABLE MR. JUSTICE ASHOK KUMAR PANDEY
ORAL ORDER**

3 03-09-2025

Heard the parties.

2. Call for the carbon copy of the case diary along with the statement of the victim recorder under Section 183 of the BNSS from the Court of 6th District & Additional Sessions Judge cum Exclusive Special Judge, POCSO Act, East Champaran, Motihari in connection with Paharpur P.S. Case No. 156 of 2025.

3. Put up this case on 7th of October, 2025.

(Ashok Kumar Pandey, J)

Jagdish/-

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